

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu

Notification
Jammu, the 4th April, 2022

S.O 150 .- In exercise of the powers conferred by sub-section (1) of section 3 of the Private Security Agencies (Regulation) Act, 2005 and in suppression of notification S O. No. 220 dated 5th July, 2021, the Government hereby designate Sh. Asgar Hussain, JKAS, Special Secretary to Government, Home Department, as the Controlling Authority for the purpose of said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

(R.K. Goyal)IAS

Financial Commissioner/Additional Chief Secretary,
Home Department

Dated: 04.04.2022

No. Home-PSAR/6/2021/01-Home

Copy to the:-

1. Director General of Police, J&K, Jammu.
2. Principal Secretary to the Lieutenant Governor, J&K.
3. Principal Secretary to the Government General Administration Department.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
5. Director, Information, J&K.
6. Sh. Asgar Hussain, JKAS, Special Secretary to the Government, Home Department.
7. Director, Archives, Archaeology and Museums, J&K, Srinagar.
8. General Manager, Government Press, Srinagar.
9. Private Secretary to the Chief Secretary, J&K.
10. Private Secretary to Financial Commissioner (Additional Chief Secretary), Home Department.
11. Incharge Website, Home Department.
12. Government order/Stock file.

Copy also to:

Additional Secretary (JKL), Ministry of Home Affairs, Government of India. New Delhi.


(Rashid Raina) JKAS

Under Secretary to Government.